

**Police Firing during Emergency**

110. SHRI KANWAR LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of police firings during the emergency; and

(b) the number of casualties during the emergency period?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). The information is being collected from the States Union Territories and will be laid on the table of the House as soon as possible.

**आपात स्थिति के दौरान सी० आर० पी० और बी० एस० एफ० द्वारा गोली चलाये जाने से मारे गये लोग**

111. श्री नवाब सिंह चौहान: क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) आन्तरिक आपात स्थिति के दौरान सी०आर० पी० और बी०एस०एफ० द्वारा गोली चलाये जाने के कारण मारे गये लोगों का स्थानवार व्यौरा क्या है;

(ख) इन बलों को कितनी बार राज्यों को भेजा गया और कहां-कहां, कब-कब भेजा गया; और

(ग) क्या राज्य सरकारों के अनुरोध पर इन बलों को वहां भेजा गया ?

**गृह मंत्री ( चौधरी चरण सिंह ) :**

(क) पिछली आन्तरिक आपात स्थिति के दौरान सी० आर० पी० द्वारा गोली चलाये जाने के कारण मारे गये लोगों के स्थानवार व्यौरे का विवरण सभा पटल पर रखा है। [प्रन्थालय में रखा गया। देखिये संख्या एल टी—107 77] बी० एस० एफ० जब आन्तरिक सुरक्षा ड्यूटी पर थी तो उसने गोली नहीं चलाई थी।

(ख) पिछली आन्तरिक आपात स्थिति के दौरान आन्तरिक सुरक्षा ड्यूटी के लिए विभिन्न राज्यों में प्रतिनियुक्ति बी०एस०एफ० सी० आर० पी० की कम्पनियों की संख्या के दो विवरण सभा पटल पर रखे हैं। [प्रन्थालय में रखा गया। देखिये सं० एल टी-107/77]।

(ग) जी हां, श्रीमान्।

**भिलाई इस्पात संयंत्र के मीसा के अन्तर्गत गिरफ्तार किये गये कर्मचारी**

112. श्री मोहन भैया : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) आपातकालीन स्थिति के दौरान भिलाई इस्पात संयंत्र के कितने कर्मचारियों को मीसा के अन्तर्गत गिरफ्तार किया गया ;

(ख) क्या इन मीसा बन्दियों के परिवारों को आर्थिक सहायता दी गई थी और यदि हां, तो कितनी; और

(ग) क्या इन मीसा नजरबन्दियों को पैरोल की सुविधाएं दी गई थीं और यदि हां, तो कितने कर्मचारियों ने इस सुविधा का लाभ उठाया ?

**गृह मंत्री ( चौधरी चरण सिंह ) :** (क) में (ग): राज्य सरकार से सूचना एकत्रित की जा रही है और सदन के पटल पर रख दी जायेगी।

**Executive Excesses during Emergency**

113. SHRI S. KUNDU:

SHRI NIRMAL CHANDRA JAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to investigate into the

various acts of omission and commission of executive excesses and police brutalities perpetrated on the innocent citizens during the period of second emergency and fix up responsibilities for such acts; and

(b) whether Government have any proposal to start criminal and civil cases and institute departmental cases for such erring persons?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). The Government are aware of general complaints of this nature. A decision regarding investigation into such complaints will be taken, on merits of each case, as and when specific cases are brought to the Government's notice. Depending upon the results of such investigations, appropriate action will also be initiated against the erring persons.

**Statement made by former Minister of State for Home Affairs in Mexico**

114. SHRI S. KUNDU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the former Minister of State for Home Affairs while at Mexico sometime in 1976 made a statement to the effect that in India only "terrorists" are detained under MISA; and

(b) if so, the steps taken to tell the truth to the people abroad?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) According to our mission in Mexico, the former Minister of State in the Ministry of HOME AFFAIRS had said:

"Naturally there were many arrests and the state of emergency was declared. A little later the majority of political prisoners were freed, except for the terrorists."

(b) In reply to a number of questions tabled in the House information

will be furnished about the facts relating to detentions made under the Maintenance of Internal Security Act, 1971, during the emergency. These facts would be reported by the press, in India and abroad, for the information of the public.

**Dialyses Arrangement for Shri Jayaprakash Narayan**

115. SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government will take up all necessary steps including setting up of additional Dialyses at places where so required, to meet the medical requisites for proper medical attention of Lok Nayak Jayaprakash Narayan; and

(b) if so, the steps proposed to be taken by the Government?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). Shri Jayaprakash Narayan is presently admitted in the Jaslok Hospital, Bombay and is getting treatment of his choice. He has been undergoing dialysis at Bombay and Patna. If it is found necessary to provide any facilities at any other place, the Ministry of Health will consider the same.

**Issue of Licences to West Bengal**

116. SHRI SOUGATA ROY: Will the Minister of INDUSTRY be pleased to state:

(a) the number of industrial licences issued to West Bengal in 1976-77; and

(b) particulars thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) During the period April, 1976—February, 1977, 55 industrial licences were issued for location of projects in Bengal.